

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 863
ANSWERED ON 20TH JULY, 2017

VEHICLES WITHOUT FUEL

863. SHRI RAM SWAROOP SHARMA:
SHRIMATI VANAROJA R.:
ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is contemplating to promote transportation on alternative fuel like methanol and ethanol, if so, the details thereof;
- (b) whether the Government proposes to provide training to truck and bus drivers in fuel efficient driving at the time of applying for a new or renewal of driving licence, if so, the details thereof; and
- (c) whether the Government has any proposal to make the vehicles running without fuel popular in the country, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) Yes, Madam. Government of India has introduced G.S.R. 682(E), dated 12/07/2016 regarding mass emission standard for flex-fuel (E 85) or (E 100) and ethanol (ED 95) vehicles and G.S.R. 412(E), dated 11/04/2016 regarding Biodiesel to promote transportation on alternative fuel.
- (b) Yes, Madam. Government of India has issued draft G.S.R. 152(E), dated 21/02/2017 amending Central Motor vehicle Rules, 1989 mandating training to heavy vehicles drivers in fuel efficient driving at the time of applying for a new or renewal of driving licence.
- (c) Yes, Madam. Government of India has notified FAME India Scheme [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India] for implementation with effect from 1st April 2015, with the objective to support hybrid / electric vehicles market development and manufacturing eco-system. The scheme has 4 focus areas i.e. Technology Development, Demand Creation, Pilot Projects and Charging Infrastructure. Government of India has notified two notifications i.e. G.S.R. 364 (E) dated 28th May, 2014 for retro fitment of hybrid electric system kit to in-use vehicles and S.O. 1013 (E) dated 15th April, 2015 which specifies the type approval procedure of electric hybrid vehicles. G.S.R. no. 629(E) dated 24.06.2016 have been notified for Retrofitment of hybrid electric vehicles.
